

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 61956/2019, 61960/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 10615/2019

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

GYANENDRA KUMAR & ANR.

Respondent(s)

IA No. 61960/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 61956/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-10-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR (Not Present)  
Ms. Sangya Negi, Adv. (Present)  
Mr. Vyom Raghuvanshi, Adv. (Not Present)

For Respondent(s)

Mr. Gaurav Agrawal, AOR (Not Present)  
Mr. Shekhar Kumar, AOR (Present)  
Mr. Siddharth Bansal, Adv. (Not Present)

UPON hearing the counsel the Court made the following  
O R D E R

Respondent No. 1 has already filed the Counter Affidavit.

Ld. counsel for the petitioner is directed to provide the copy of pleadings to Ld. counsel for the respondent No. 1 as the earlier copy provided was illegible, within one week and file proof.

Ld. counsel for the petitioner is directed to take fresh steps in respect of respondent No. 2 within two weeks.

List again on 05.12.2019.

SURINDER S. RATHI  
Registrar